

# MAID RUNNING BETWEEN INDIA AND GULF COUNTRIES

- \*254. DR. Z. A. AHMAD :  
 SHRI N. K. KRISHNAN :  
 SHRI BALACHANDRA ME-  
 NON :  
 SHRI A. G. KULKARNI :  
 SHRI S. B. BOBDEY :  
 SHRI K. C. PANDA :  
 SHRI N. G. GORAY :  
 SHRI BHOLA PRASAD :  
 SHRI SURAJ PRASAD :  
 SHRI V. R. PARASHAR :  
 SHRI SITARAM KESRI :  
 SHRI SUNDAR MANI PATEL :  
 SHRI M. K. MOHTA :  
 SHRI DAHYABHAI V. PATEL :  
 SHRIMATI LAKSHMI KUMARI  
 CHUNDAWAT :  
 SHRI BABUBHAI M. CHINAI :  
 DR. BHAI MAHAVIR :  
 SHRI SITARAM JAIPURIA :  
 SHRI JAGDISH PRASAD  
 MATHUR :  
 SHRI U. K. LAKSHMANA  
 GOWDA :  
 SHRI RATTAN LAL JAIN :  
 SHRI MAN SINGH VARMA :  
 SHRI J. P. YADAV :  
 SHRI O. P. TYAGI :  
 SHRI D. THENGARI :  
 SHRI V. K. SAKHLECHA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government are aware of the existence of a flourishing trade in "maid-running" between India and Gulf countries ;

(b) if so, what steps have been taken by Government to put a stop to this trafficking in women ;

(c) whether any of the agencies engaged in trafficking in women has been brought to book ; and

(d) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Sir, there does not appear to be any "trade", as such, in women between India and the Gulf countries ; but Government have taken due note of the recent Press reports concerning illicit emigration of women from India to the Gulf region.

(b) A Secretary in the Ministry of External Affairs recently went to Bombay to confer with the opposite officials of the Maha-

rashtra Government in this connection. In consequence, *inter-alia*, all the State Governments have been requested to immediately tighten up the security arrangements at all possible exit points, in order to prevent the illicit emigration of Indian women. The State Governments have also been advised to give the widest possible publicity, particularly among the poorer and the more susceptible sections of the society, to the hazards to which such women are exposed abroad. Towards this end, the State Governments have been further advised to use not only the language Press but, also, secure the cooperation of Social Welfare Organisations.

(c) and (d) No, Sir ; the matter is being examined.

# BRITISH MOVE TO RAISE THE UGANDA ASIANS ISSUE IN U. N.

\*255. SHRIMATI SAVITA BEHEN : Will the Minister of EXTERNAL AFFAIRS be pleased to state whether a British proposal regarding Asians in Uganda was mooted at the recent session of the UN General Assembly, and if so, the precise details of the proposal, and the response of the Assembly thereto and what was the Indian representatives' attitude thereon ?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH) : The British delegation proposed the inscription of an additional item entitled "international implication of the expulsion of the Asian Community from Uganda" on the Agenda of the 27th Session of the United Nations General Assembly. While the proposal was under consideration of the General Committee, the British representative announced that the Government of U. K. would not press for its consideration in view of certain initiatives taken meanwhile to improve the conditions surrounding the departure of Uganda Asians but would keep the problem under close scrutiny and would raise it again should that become necessary.

As the proposal was not debated in the General Assembly, the question of Assembly's response or that of the attitude of the Indian representative did not arise.

# INDIANS EXPELLED FROM UGANDA

- \*256. SHRI PRANAB KUMAR  
 MUKHERJEE :  
 SHRIMATI SAVITA BEHEN :  
 SHRI V. R. MOHAN :  
 SHRI BABUBHAI M. CHINAI :

SHRIMATI LAKSHMIKUMARI  
CHUNDAWAT :  
SHRI V. K. SAKHLECHA :  
SHRIMATI SITA DEVI :  
SHRI B. V. ABDULLA KOYA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the number of Asians of Indian origin who have been expelled from Uganda ;

(b) the number of them who have come to India for permanent settlement ; and

(c) whether the orders of the Ugandan Government regarding eviction of non-citizens apply only to Asians or to all foreigners ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) As no official statistics have been published by the Government of Uganda, exact figures of Asians of Indian origin expelled from Uganda cannot be furnished. However, on the basis of information collected from various sources, an estimated figure has been worked out at around 41,400 persons actually expelled. This does not include a further estimated 6,450 persons of Asian origin who were already outside Uganda but were covered by the eviction decrees.

(b) Around 4,800, Sir, consisting of Indian citizens and some 850 persons of Indian origin who intend to settle in India.

(c) The relevant decree affects persons of Asian origin who are subjects or citizens of U. K., India, Pakistan and Bangladesh.

**सेवा निवृत्त अथवा सेवा मुक्त सिपाहियों को कार, स्कूटर आदि का आवंटन**

\*257. श्री सुरज प्रसाद : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि देश के विभिन्न राज्यों में भूतपूर्व सैनिकों के कल्याण के लिए स्थापित सोलजर्स, सेलर्स एण्ड एयरमैन बोर्डों द्वारा उस सेवा निवृत्त अथवा सेवा मुक्त सिपाही को उसके बैंक में जमा धन की जमानत पर रोजी कमाने के लिए एक ट्रक, एक कार अथवा एक ट्रैक्टर में से किसी एक का आवंटन किया जाता है ; और

(ख) यदि हां, तो आवंटन की वर्तमान

प्रणाली में सुधार करने के लिए सरकार द्वारा क्या कार्यवाही की जा रही है ?

†[ALLOTMENT OF CAR, SCOOTER ETC., TO RETIRED OR DEMOBLED SOLDIERS

\*257. SHRI SURAJ PRASAD : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that a truck, a car or a Tractor is allotted to a retired or discharged soldier, who wants any one of these for earning his livelihood, against the security of his bank balance by the Soldiers, Sailors and Airmen Boards, which have been set up in the various States of the country for the welfare of ex-soldiers ; and

(b) if so, whether steps are being taken by Government to improve the present system of allotment ?]

**रक्षा मंत्री (श्री जगजीवन राम) :** (क) और (ख) एक विवरण सभा पटल पर रख दिया गया है।

### विवरण

वर्तमान प्रणाली के अधीन, पुनर्व्यवस्थापन महानिदेशालय, रक्षा मंत्रालय द्वारा भूतपूर्व सैनिकों (अफसर तथा रैंक दोनों) को एम्बेसडर कार (टैक्सी के लिए), आयातित ट्रैक्टर और सेना की फालतू मोटर गाड़ियों (ट्रक तथा ट्रैक्टर) आवंटित की जाती हैं। आवंटन जिला राज्य सैनिक, नाविक और वायुसैनिक बोर्डों की सिफारिश पर किया जाता है। यह सुनिश्चित करने के लिए कि कार का कोटा किसी चूक के कारण बीत न जाए एम्बेसडर कार के मामले में 20,000 रुपये की बैंक गारंटी देनी होती है। ट्रैक्टरों का आवंटन आवंटी द्वारा जोती जाने वाली भूमि को ध्यान में रख कर किया जाता है। ट्रैक्टरों के रक्षा कोटे का 10 प्रतिशत से अधिक भी उन भूतपूर्व सैनिकों को आवंटित नहीं किया जा सकता, जो ट्रैक्टरों को किराये पर देकर अपना जीवन यापन कर सकें। सेना की फालतू मोटर गाड़ियों के मामले में किसी बैंक गारंटी की आवश्यकता नहीं होती। वर्तमान प्रणाली संतोषजनक रूप से कार्य कर